

## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.116/ BB/2017	-	For hearing	241/ 242	Mr. Walter Fernandes Vs Rema Country Holdings Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1	\$105084384	Mr. Walter Fernanda	Malv	
Ş.	Karan Joseph	Repordent	Lugare	
	9845211270			

## ORDER

PCS for the Petitioner is present. Counsel for Respondent is also present. The Counsel reported that he has received the petition copy in which only one Respondent is found. However, notice was served on Respondent 2 to 5 also, who are not found as Respondents in the petition copy given to him. Counsel for Petitioner reported that the other Respondents were subsequently added. He is directed to serve copy of petition containing particulars of all the Respondents. Mr. Karan Joseph filed Valkallat for all the Respondents. Memo is also filed alongwith enclosures showing proof of service to all the Respondents. For filing objections for the counter on on 26.02.2018.

Member (J)

Member (T)